BUSINESS ADVISORY COMMITTEE

(Twelfth Lok Sabha)

FOURTH REPORT

(Presented on 21.7.1998)

The Business Advisory Committee held a sitting on Tuesday, the 21st July, 1998.

- 2. The Committee recommend the allocation of time to following items of business as shown against each:
 - (1) The Electricity Laws (Amendment) Bill, 1998 (Consideration and passing)

4 hours

(2) The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1998 After it has been passed by Rajya Sabha. (Consideration and passing)

3 hours

(3) The Navy (Amendment)
Bill, 1998, after it has been passed by Rajya Sabha.
(Consideration and passing)

2 hours

- 3. The Committee also recommend that discussions under Rule 193 on the following subjects may be held:
 - (1) Flood situation in various parts of the country
 - (2) Increasing atrocities on women
 - (3) Recent developments affecting India's foreign policy

Pate and time to be de ded by the Speaker

NEW DELHI;

G.M.C. BALAYOGI

July 21, 1998

Chairman, Business Advisory Committee.

Asadha 30, 1920 (Saka)